

IN THE HIGH COURT OF ORISSA, CUTTACK
NOTICE

As directed, it is hereby informed that the following cases will be taken up after exhaustion of the Supplementary Daily List before the Single Bench of Hon'ble Mr. Justice A.C.Behera today, the 13th May, 2026.

COURT NO - XXI (7TH FLOOR)

THE HON'BLE MR. JUSTICE ANANDA CHANDRA BEHERA

FOR JUDGEMENT

- | | | | |
|----|-----------------|---|--|
| 1) | WP(C)/9473/2011 | SUPRAVA ARANA
Vs | M/S.ASHOK KU.MOHAPATRA
N.C.ROUT,S.K.PADHI,S.K.MISHRA
MR.DEBASHISH SAMAL |
| 2) | CMP/1623/2023 | STATE and ORS.
ANIL KUMAR DAS
Vs
BIDULATA DAS | GOUTAM CHARAN ROUT
S.K.ROUT, S.MOHAPATRA
M/S.SHIB SHANKAR
MOHANTY,J.SAHOO,P.M.PRATIHA
RI
M/S.BIBEKANANDA
BHUYAN,S.S.BHUYAN,S.S.MOHAP
ATRA,S.SAHOO |
| 3) | RSA/38/2024 | GYANENDRA NANDA
Vs | SOUMYA MISHRA
S.ROUT, G.N.PARIDA, M.MISHRA,
A.AGARWAL, B.BEHERA,
E.AGARWAL |
| 4) | RSA/67/2024 | CHAIRMAN, STEEL AUTHORITY
OF INDIA, NEW DELHI
DHANESWAR GOUD
Vs
STATE OF ODISHA | M/S MAHESWAR MOHANTY, N.
BEHERA, AMIT KUMAR
NATH,P.K.SAHOO
ANUP KUMAR SAHOO
S.MOHANTY,S.N.BISWAL,
K.MOHAPATRAA |

THE HIGH COURT OF ORISSA:

BY ORDER

CUTTACK
DTD.13.05.2026

SD/ SHIBASISH GIRI
DY. REGISTRAR (JUDL.)